

[1 March, 2002]

RAJYA SABHA

(a) whether Government have decided to set up a National Youth Commission;

(b) if so, whether this Commission is to be set up initially for a period of six months;

(c) whether the main job of this Commission is to study the problems faced by the youth and the areas of concern for them;

(d) whether the Commission would also review the existing youth related schemes;

(e) whether its Chairman and members have been selected; and

(f) if so, by when, the Commission is likely to function?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI RADHA KRISHNAN) : (a) to (e) Yes, Sir.

(f) The Commission is likely to be set up shortly.

Establishment of Sports Academies in Andhra Pradesh

309. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether a proposal has been sent by the Andhra Pradesh Government for approval of Sports Authority of India for a Joint Venture between SAI and the Sports Authority of Andhra Pradesh for establishment of ten academies in Andhra Pradesh;

(b) if so, when such proposal was received;

(c) whether Government have obtained clearance from the Ministry of Finance and the Planning Commission in this regard; and

(d) if not, the reasons for the delay in getting the clearance?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHA KRISHNAN) : (a) and (b) Yes, Sir. A proposal from the Sports Authority of Andhra Pradesh for setting up 10 Sports Academies, in different disciplines in collaboration with SAI under the Joint Venture Scheme, was received by the Sports Authority of India (SAI) on 24th March, 2000.

(c) and (d) The scheme of State sports Academies is yet to be finalised by the Government.